firm has been permitted to set up a factory at Mandya (Mysore State) for the manufacture of cheese and other dairy products.

SHRI N. SRI RAMA REDDY: May I know whether the Government of Mysore have made any representation with regard, to shortage in the supplies of liquid milk in Bangalore and that in view of that permission should not be given to collect milk in and around the Bangalore area?

SHRI N. KANUNGO: I am not aware of that. But that factor will have to be gone into because for cheese manufacture sufficient milk is necessary.

SHRI N. SRI RAMA REDDY: What is the name of the company which has been permitted to start cheese manufacture in Mandya?

SHRI N. KANUNGO: They have not been permitted. But the Urmi Cheese and Chemicals Limited. Bombay, have been allowed to set up a factory in Mandya.

SHRI N. SRI RAMA REDDY: May I know when this factory will go into production?

SHRI N. KANUNGO: They will go into production within eighteen months. In any case the Dairy Products Research Institute of Bangalore has recommended the location of the factory there.

SHRI N. SRI RAMA REDDY: Who are the applicants for the manufacture of Ovaltine in Bangalore area?

SHRI N. KANUNGO: The Mysore Industrial and Testing Laboratory, Bangalore.

पाकिस्तानियों द्वारा भारतीय सीमा का श्रतिक्रमण

*२३=. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) पूर्वी पाकिस्तान एवं पश्चिमी पाकिस्तान के लोगों ने क्रमशः १६५६, १६६० ग्रीर १६६१ में कितनो बार भारतीय राज्यक्षेत्र में घुस कर चोरी, मारपोट, लूट, पशुहानि ग्रीर जनहानि की ग्रीर कितनी बार उन्होंने भारतीय सीमा का ग्रतिक्रमण किया:
- (ख) इनमें से प्रत्येक वर्ष में उपरोक्त घटनाओं से सम्बन्धित किता व्यक्तियों को गिरफ्तार किया गया और सजा दी गई:
- (ग) पाकिस्तान सरकार से इस विषय में बातचीत करने के लिये सरकार ने क्या कार्यवाही की है: ग्रीर
- (घ) उपरोक्त भाग (क) में उल्लि-खित वर्षों में से प्रत्येक वर्ष में (१) सम्पत्ति (२) जन जीवन ग्रीर (३) पशुग्रों की कुल कितनी हानि हुई?

VIOLATION OF INDIAN BORDER BY PAKISTANIS

- *238. SHRI V. M. CHORDIA: Will the PRIME MINISTER be Dleased to state:
- (a) how many times the people of East Pakistan and West Pakistan crossed into the Indian territory and committed thefts, manhandled people, looted and caused loss of animals and of human life during the years 1959, 1960 and 1961 respectively; and trie number of times they violated the Indian border;
- (b) how many persons connected with the above incidents were arrested and punished during each of these years;
- (c) what action has been taken by Government to take up the matter with the Government of Pakistan; and
- (d) what has been the total loss of (i) property, (ii) human life and (hi) animals in the incidents in each of the years referred to in part (a) above?]
- f | English translation.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (d) Facts are being collected and will be placed on the Table of the House as soon as fairly complete information becomes available. collection of the information is likely to take considerable time. Each and every incident involving violation of the border is taken up either at the State Government level or at the diplomatic level with the Government of Pakistan.

† विदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : (क) से (घ) तथ्य इकटठे किए जा रहे हैं ग्रीर करीब करीब पूरी सूचना मिल जाने पर शीघ्र ही वे सदन की मेज पर रख दिए जायेंगे। सुचना इकट्ठी करने में काफी समय लग जाने की संभावना है। सोमा के ग्रतिकमण से संबद्ध प्रत्येक घटना पर पाकिस्तान सरकार के साथ राज्य सरकार के स्तर पर अथवा राजनीयिक स्तर पर लिखा-पढी की जाती

श्री विमलकुमार मन्नालालजी चौरडिया : क्या माननीय मंत्री महोदया यह बतायगी कि सन् १६६० की घटनायें जो काफी पुरानी हो चुकी हैं, उनका तो रिकार्ड आपके विभाग में तैयार था, तो उसे क्यों नहीं दिया जा सकता ?

SHRIMATI LAKSHMI MENON: I have given the reason why this information is not so easily available. We have to consult the various States. Some of them may not be so important as to report to the headquarters. Therefore, it would take some time to collect this information.

थी विमलकुमार मन्नालालजी चौरडिया: क्या मंत्री महोदया जो जानकारी एकत्रित करने वाली हैं, उसमें एक ग्रीर जानकारी यह भी एकत्रित कर लेंगी कि कितनी ऐसी घटनाएं हैं जिनमें किसी को गिरफ्तार नहीं किया गया भी जिल्ली को कोई लगा भी नहीं दी गई?

SHRIMATI LAKSHMI MENON: All this information will be collected.

to Questions

SHRI A. M. TARIQ: May I know whether the Government of India is aware of this fact that the so-called Azad Kashmir forces or military on the Kashmir territory is using modern war weapons? Is it also a fact that these weapons are part of the aid which America gives to Pakistan? If it is so, what action has the Government of India taken?

SHRIMATI LAKSHMI MENON: This does not arise out of this question, Sir.

SHRI A. M. TARIQ: It does, Sir.

MR. CHAIRMAN: That is your opinion. Next question.

REPATRIATION PORTUGUESE DE-TAINEES IN GOA

,,,,q JtSHRi A. B. VAJPAYEE: """- \ DIWAN CHAMAN LALL:

Will the PRIME MINISTER be pleased to state:

- (a) the progress made with regard to the repatriation of Portuguese detainees in Goa;
- (b) whether Government have received any fresh proposals from the Government of Portugal in this regard; and
- (c) if so, the nature thereof Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to-(c) Agreement has been reached with the Government of Portugal repatriation of the Portuguese military and civilian personnel from Goa. They will be taken by air from Goa to* Karachi in aircraft chartered by the Government of Portugal, The airlift

fThe question was actually asked on the floor of the House by Sh"i A. B. Vajpayee.